

No. A-22012/1/2018/HRD-I/1644
Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Udyog Bhawan, New Delhi
Dated the 29th August, 2018

OFFICE ORDER NO. 91/2018

The following transfer / postings are ordered with immediate effect and until further orders:-

| Sl.No. | Name and Designation of the officer | Present place of posting | Posted to |
|--------|-------------------------------------|--------------------------|-----------|
| 1. | Shri R.R. Borikar, FTDO | Pune | Nagpur |
| 2. | Shri J.G. Kulkarni, FTDO | Pune | Raipur |

2. The officers are entitled for TA/DA and joining time as admissible under the Rules.
3. This issues with the approval of the Competent Authority.

(Nirmal Kumar)
Dy. Director General of Foreign Trade
e-mail: nirmal.kumar65@nic.in
Tel. No. 011-23063918

Copy to :

1. The officer concerned.
2. PPS/PS to DG/ADG(NKS)
3. O/o the Additional DGFT, Mumbai.
4. RA, Bhopal, Pune, Nagpur and Raipur.
5. RPAO, Mumbai.
6. EDI-with the request to put this order on DGFT website.
7. Hindi Section for Hindi version.
8. Vigilance/General/Reception/R&I/HRD-III
9. Office order file/Guard file/personal file of officer concerned.